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Title: Constitution (Amendment) Bill, 2022(Amendment of the Eighth Schedule)

***m01 SUSHRI DIYA KUMARI (RAJSAMAND):** Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

***m02 HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SUSHRI DIYA KUMARI : Sir, I introduce the Bill.
